

ITEM NO.5

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 976-977/2025

UTTAR PRADESH PUBLIC SERVICE COMMISSION & ANR.

Appellant(s)

VERSUS

SHIVAM SINGH & ORS.

Respondent(s)

[ONLY I.A. NOS. 110903/2025, 110904/2025, 110905/2025 AND
110906/2025 ARE LISTED UNDER THIS ITEM]

IA No. 110905/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 110904/2025 - CLARIFICATION/DIRECTION

IA No. 110906/2025 - EXEMPTION FROM FILING O.T.

IA No. 110903/2025 - INTERVENTION APPLICATION

Date : 07-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) :

Ms. Aishwarya Bhati, A.S.G. (NP)
Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.
Ms. Kritika Ranjan, Adv.
Ms. Pallavi Singh, Adv.
Ms. Manisha Chava, Adv.
Ms. Anamika Yadav, Adv.
Ms. Mehek Sandhu, Adv.

For Respondent(s) :

Ms. Pragya Parijat Singh, AOR
Mr. Lakshay Saini, Adv.
Ms. Jayita Verma, Adv.
Ms. Shriya Singh, Adv.

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.
Mr. Manish Kumar, Adv.

Ms. Preetika Dwivedi, AOR
Mr. Anupam Mishra, Adv.
Mr. Abhisek Mohanty, Adv.

Mr. Kavin Gulati, Sr. Adv.
Mr. Avi Tandon, Adv.
Ms. Meghna Tandon, AOR
Mr. Mohith S Kumar, Adv.
Mr. Dushyant Sharma, Adv.
Mr. Ami Tandon, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

List on 13.10.2025.

(POOJA SHARMA)
AR-CUM-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR